COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 160 OF 2016

Dated: 5th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Print Wizards ... Appellant(s)

Vs.

Tata Power Delhi Distribution Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Pradeep Bajaj

Mr. Sanjay Kumar

Counsel for the Respondent(s) : Mr. Manish Srivastava for R.1

Mr. Aditya Gupta Mr. Anurag Bansal

Ms. Sakshi Mehrotra for R. 2

ORDER

List this matter on <u>18.05.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

is/vt